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(d) steps being taken by Governmen! to meet the galloping coal demand by the power sector to the tune of 30 million tonnes every year?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) to (c) The target of domestic coal production, as recommended by the Planning Commission, for the year 1996-97 is 288.63 million tonnes.

In consultation with the Planning Commission a total plan investment of Rs. 2681.97 crores has been proposed for Coal India Limited and Singareni Collieries Company Limited during the year 1996-97.

(d) Steps being taken to augment indigenous production of coal include the following:—

(i) Opening up of new mines and increasing efficiency and productivity m existing mines by *modernisation*, application of new technologies and ensuring timely availability of inputs and infrastructural facilities.

(ii) Partial de-regulation of coal prices is likely to improve internal resource generation of coal companies which will enable new projects to be taken up. It will also improve the financial viability of new *mining pro*-jects.

(in) The capital base of Coal India Limited has been restructured to enable it to raise additional financial resources from the capital markets, which arc required to add new coal production capacity.

(iv) Steps arc being taken in coordination wich the Railways to remove the transportation bottlenecks in such coalfield areas which have potential for enhanced production.

(v) Steps arc being taken *to remove* the bottlenecks in land acquisition.

(vi) Private sector companies engaged in production of iron and steel, cement and generation of power have been permitted to take up coal mining. This is expected to increase domestic coal production.

## Benefit of Social Security to Agricultural Labourer

793. SHRI NAGENDRA NATH OJHA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that agricultural labourers at present are not provided any benefit of social security except in a few cases;

(b) whether question of extending benefits of social security to these vast sections of India's workers has been considered by *Government; and* 

(c) if so, concrete steps being contemplated by *Government in* this *respect*?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (c) The Workmen Compensation Act, 1923 is applicable inter alia to certain categories of agricultural labourers. Apart from several anti-poverty and employ-ment generation schemes taken up in the rural sector, the Government have taken up a number of social security schemes The Group Life Insurance Scheme tod Landless Agricultural Labourers has been introduced by the Central Government in the year 1987. Another Group Insuranec scheme for IRDP beneficiaries came in to force in 1988. The personal Accident-Insurance Social Security Scheme of the GIC for poor families has been extend to all districts in the country in August 1988. In addition, the General Insuran«j Corporation has introduced an insurance! scheme for cattle and livestock, agricul-tural pumpsets, failed wells, fire insut ance cover for huts and belongings of landless labourers, small farmers artisans and other poor people in rural areas, dwelling premises and other belongings of 1RDP/NREP etc. beneficiaries. Most of the State Governments arc implementing old age pension schemes. In some States e.g. Gujarat, Karnataka and Kerala,

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Maternity benefit schemes have been iniroduced for landless agricultural women workers.

Recently, a new scheme viz., NSAS (National Social Assistance Scheme) for the poor comprising old age pension <§> Rs. 75/per month to destitutes over 65 years of age. family benefit of Rs. 5,000/-*g*. Rs. 10,000/- in case of natural and accidental death respectively of the primary bread winner of the household below poverty line and maternity benefit @ Rs. 300/- for the first two live births to poor women has been announced over and above the prevailing social security programmes ran by the State Governments.

Additionally Government is also contemplating to formulate and introduce seen a comprehensive Central Legislation to provide for health, safety & Welfare of agricultural workers.

## श्हकती कोयला खानों में आग को नियंत्रित करने के लिए अनुवर्ती कार्यवाही किया जाना

794. श्री गोविन्दराम मिरी: क्या कोवला मंत्री यह बताने की काम कोरी कि:

(क) क्या भारत कोर्किंग कोल लि॰ की कुछ कोयला खानों में पिछले सात दशकों से आग लगी हुई है, जैसा कि 24 जुलाई, 1995 के "इकोनोमिक टाइम्स" ये प्रकाशित समाखार में बताया गया है:

(ख) यदि हो, तो उसका ब्यौरा क्या है:

(ग) क्या अग्नि-नियंत्रण के संबंध में विश्व बैंक के संवेधण का कार्य पूरा हो गया है;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ङ) क्या इस संबंध में कोई अनुवर्ती कार्यवाही की गई है?

कोयला मंत्रालय की राज्य मंत्री (श्रीमती कान्ति सिंह): (क) जो, हो।

(ख) झरिया कोयला क्षेत्र में पहली बार कोयला क्षेत्रों में आग की सूचना 1916 में प्राप्त हुई थी। कोयला खानों का राष्ट्रीयकरण किए जाने के बाद उपयुक्त रूप में सर्वेक्षण कार्य किया गया था। इसके परिणामक्षरूप कोयला खेत्र के विभिन्न भागों में 70 आगों के लगभग 17 किलो मीटर के क्षेत्र में फैलने संबंधी क्षेत्र को विनिर्दिष्ट किया गया था। इस संबंध में किए गए निरन्ता प्रयासों से 9 आगों को पूर्णतया बुझा लिया गया है और अभी तक उतका परिसंसापन कर दिया गया है।

(ग) से (ङ) इरिया कोयला अग्नि नियंत्रण तकनौको सहायता परिपोजना के अंतर्गत, जोकि विश्व बैक द्वारा सहायता प्राप्त है, इरिया कोयला क्षेत्र आगों से संबंधित एक नैदानिक अध्ययन को जून, 1996 में पूरा कर लिया गया है। अंतिम स्पिर्ट को तैयार किए जाने संबंधी कार्रवाई शुरू कर दी गई है।

## Upgradation and Modernisation of Public Sector Steel Plants

795. SHRI JIBON ROY: Will the Minister of STEEL be pleased to state:

(a) the Government Policy regarding upgradalion of technology and moderni sation of existing public sector steel plants;

(b) whether the long pendency in the modernisation of Indian Iron and Steel Company (IISCO) of Burnpur, West Bengal, which is since then referred to BIFR has been agitating the trade union movement and Government of West bengal, and

(c) the steps taken by Government to modernise the IISCO plant and what is its present status?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) Assessment of the need for upgradation of technology and modernisation is made on a number of factors such as technological obsolescence, overcoming production bottlenecks, improving plant and equipment health for optimum utilisation of capacity, improving productivity and enhancing quality of products, improving yield, conserving energy, economising cost of production, improving the technoeconomics, abating environmental pollution etc.

(b) Yes, Sir.